

**IN THE COURT OF PRINCIPAL CIVIL JUDGE, BENGALURU RURAL**

**DISTRICT, BENGALURU**

**CAUSE LIST DATED 12.07.2021**

<b>II Session</b> 2.45 PM to 5.45 PM	
<b>SL. NO.</b>	<b>EVIDENCE</b>
1.	O.S. 234/2008
2.	O.S. 235/2008
3.	O.S. 1571/2012
<b>ARGUMENTS</b>	
4.	O.S. 899/2006
5.	O.S. 1219/2014
<b>ORDERS</b>	
6.	O.S. 507/2021
<b>HEARING</b>	
7.	O.S. 1213/2005
8.	O.S. 1931/2006
9.	O.S. 1226/2012
10.	O.S. 271/2013
11.	O.S. 891/2020
<b>STEPS</b>	
12.	O.S. 259/2003
13.	O.S. 133/2006
<b>HEARING</b>	
14.	O.S. 1703/2012
15.	O.S. 389/2013
<b>OBJECTIONS</b>	
16.	O.S. 459/2004
17.	O.S. 929/2005
18.	O.S. 949/2005
19.	O.S. 873/2009
20.	O.S. 671/2012

Sd/-  
Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

2. P.O. is on training on morning session, therefore cases will be posted to afternoon session.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,**  
**BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 12.07.2021**

<b>IST SESSION AT 11 AM</b>	<b>IIND SESSION AT 2.45 PM</b>
<b>SUMMONS</b>	<b>EVIDENCE</b>
1. O.S. 1674/2012	20. O.S. 1054/2012
2. O.S. 116/2021	21. O.S. 972/2014
3. O.S. 280/2021	22. O.S. 1500/2014
4. O.S. 388/2021	23. O.S. 510/2018
5. O.S. 390/2021	<b>HEARING</b>
6. O.S. 392/2021	24. FDP. 2/2017
7. O.S. 394/2021	25. O.S. 88/2020
8. O.S. 396/2021	26. O.S. 162/2020
9. O.S. 398/2021	27. O.S. 562/2021
10. O.S. 404/2021	28. O.S. 574/2021
11. O.S. 478/2021	<b>AWAIT SUMMON/NOTICE</b>
12. O.S. 544/2021	29. O.S. 194/2015
13. EX. 46/2018	30. EX. 22/2018
<b>NOTICE</b>	31. O.S. 1054/2018
14. FDP. 8/2001	32. O.S. 1698/2019
15. O.S. 1780/2008	33. O.S. 546/2020
16. EX. 22/2013	34. O.S. 566/2020
17. O.S. 1284/2014	<b>OBJECTIONS</b>
18. MISC. 10/2021	35. O.S. 1124/2011
19. O.S. 252/2021	

Sd/-  
C/c. I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**  
**CAUSE LIST DATED: 12.07.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>SUMMONS</b>	<b>EVIDENCE</b>
1. O.S. 466/2021	21. O.S. 1734/2014
2. O.S. 532/2021	22. O.S. 1736/2014
3. O.S. 538/2021	23. O.S. 1740/2014
<b>HEARING</b>	24. Misc. 2/2015
4. O.S. 8/2010	25. O.S. 702/2015
5. O.S. 266/2012	<b>DEFENCE EVIDENCE</b>
6. O.S. 850/2014	26. O.S. 1178/2016
7. O.S. 1016/2014	27. O.S. 648/2017
8. O.S. 1226/2014	28. O.S. 1028/2017
9. O.S. 334/2017	<b>AWAIT SUMMON/NOTICE</b>
10. EX 11/2017	29. O.S. 766/2020
<b>EVIDENCE</b>	30. O.S. 480/2021
11. O.S. 674/2004	<b>ARGUMENTS</b>
12. O.S. 226/2013	31. O.S. 1424/2012
13. O.S. 1188/2013	32. O.S. 1426/2012
14. O.S. 1274/2014	33. O.S. 1520/2015
15. O.S. 1444/2014	<b>ORDERS</b>
16. O.S. 1544/2014	34. O.S. 630/2014
17. O.S. 1546/2014	35. O.S. 1026/2014
18. O.S. 1548/2014	36. EX 3/2015
19. O.S. 1550/2014	37. O.S. 1446/2015
20. O.S. 1732/2014	38. O.S. 1660/2019
	39. O.S. 896/2020
	40. O.S. 1126/2020

Date: 09.07.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**III ADDITIONAL CIVIL JUDGE, BENGALURU RURAL DISTRICT,  
BENGALURU CAUSE LIST DATED 12-07-2021**

**Morning - Sessions**

**HEARING**

1	O.S. 535/2010
2	O.S. 499/2015 (V.C)
3	O.S. 979/2017
4	O.S. 249/2018
5	O.S. 1451/2018
6	O.S. 521/2019
7	O.S. 1309/2019
8	O.S. 1648/2019

**EVIDENCE**

9	O.S. 635/2010
10	O.S. 701/2010
11	O.S. 541/2011
12	O.S. 835/2011
13	O.S. 1023/2011
14	O.S. 211/2012
15	O.S. 389/2014
16	O.S. 1297/2014
17	O.S. 21/2015
18	O.S. 39/2015
19	O.S. 67/2015
20	O.S. 967/2015
	O.S. 753/2020
	O.S. 219/2009
	O.S. 365/2018

**Afternoon - Sessions**

**EVIDENCE**

1	O.S. 167/2016
2	O.S.193/2016
3	O.S. 1011/2016
4	O.S. 231/2017
5	O.S. 455/2017
6	O.S. 489/2017
7	O.S. 497/2017
8	O.S. 687/2017
9	O.S. 1021/2018
10	O.S. 227/2016

**ARGUMENTS**

11	O.S. 261/2011
12	O.S. 41/2012
13	O.S. 271/2014
14	O.S. 411/2016

**OBJECTIONS**

15	O.S. 417/2014
16	O.S. 1491/2018
17	O.S. 815/2020

**ORDERS / JUDGMENT**

18	O.S. 885/2013
19	O.S. 167/2017
20	O.S. 867/2017

Sd/-  
III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru
